

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-219 -2020

Balkrishna Naik

..... Petitioner

V e r s u s**Eknath G. Naik.**

..... Respondent

Adv. Prasheen Lotlikar for the Petitioner.

CORAM: DAMA SESHADRI NAIDU, J.**DATE: 25th September, 2020.****ORDER:**

The petitioner's counsel informs the Court that the matter must have been listed before another Honour Judge. The Registry will look into it and place it accordingly.

DAMA SESHADRI NAIDU, J.**AP/-**